

DIVISION BENCH  
COURT - II

S-23

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/120(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	RAJAMI BARTER PVT. LTD. VS ECO PLAST (INDIA) PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the Applicant  
Ms. Sweta Agarwal, Adv. ]

**ORDER**

1. Learned Counsel for the Applicant present.
2. Registry is directed to issue notice to the Respondent and Official Liquidator by way of speed post and by e-mail and place the tracking information on record.
3. Let this petition be made IBC complaint.
4. List this matter on **17<sup>th</sup> September, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**